



\$~2 to 24, 26 to 31, 33 to 38, 43 and 44

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A. Rastogi, Advocate

with Mr. Pratyushprava Saha,

Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

Mr. Amit Bansal, Senior Standing Counsel with Mr. Aman Rewaria and Ms. Vipasha Mishra, Advocates for

respondent No. 5.

+ W.P.(C) 12444/2018 & CM APPLs.48351-48352/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr. Aseem Mehrotra, Advocate.

versus

NATIONAL ANTI-PROFITEERING

AUTHORITY& ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali,





Mr. Aman Malik and Mr. Sanjeev Menon, Advocates.

+ W.P.(C) 12647/2018 & CM APPL. 49105/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: None

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anurag Ahluwalia, CGSC with

Mr. Rajesh Kumar, Senior Panel Counsel with Mr. Ravi Rai and Mr. Abhigyan Siddhant, Advocates

for respondent No.1/UOI.

Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 11253/2019 & CM APPL. 46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: None.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash.

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali,

Mr. Aman Malik and Mr. Sanjeev





+ W.P.(C) 1418/2019 & CM APPLs. 6500-6501/2019

M/S J.P. & SONS THROUGH SHRI ANKIT KHANDELWAL, PROPRIETOR

Through:

Mr. Kamal Sawhney, Advocate with

..... Petitioner

Mr. Shashi Mathews and Mr. Vasu

Nigam, Advocates.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY

THROUGH ITS SECRETARY & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 13194/2018

SHARMA TRADING COMPANY Petitioner

Through: Mr. Naresh Thacker, Advocate with

Mr. Kumar Visalaksh and Mr. Udit

Jain, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anurag Ahluwalia, CGSC with

Mr. Abhigyan Siddhant, Advocate for

UOI.

Mr. Tushar Mehta. Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali,

Mr. Aman Malik and Mr. Sanjeev





+ W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED Petitioner

Through: None.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikrant N. Goyal, Advocate for

UOI.

Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A. Rastogi, Advocate

with Mr. Pratyushprava Saha,

Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. Mukul Rohatgi, Senior Advocate

with Mr. V. Lakshmikumaran,





Mr. B.L. Narasimhan, Ms. Charanya Lakshmikumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash.

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

..... Petitioners

Through: None.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General





Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev Menon, Advocates.

W.P.(C) 4818/2019

M/S CLOUDTAIL INDIA PVT. LTD. & ANR. Petitioners

> Mr. V. Lakshmikumaran, Advocate Through:

> > with Mr. B. L. Narasimhan,

Ms. Charanya Lakshmikumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

> Mr. Tushar Mehta, Solicitor General Through:

> > of India with Mr. Ravi Prakash.

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali. Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

W.P.(C) 5558/2019 & CM APPL. 24368/2019

..... Petitioner UNICHARM INDIA PVT. LTD.

> Through: Mr. Rupender Sinhmar, Advocate

> > with Mr. K. Gurumurthy, Mr. Prahlad

Singh and Mr. Shyam Gopal,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

> Mr. Anurag Ahluwalia, CGSC with Through:

> > Mr. Abhigyan Siddhant, Advocate for

UOI.





Mr. Tushar Mehta, Solicitor General of India with Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev Menon, Advocates.

+ W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED

..... Petitioner

Mr. R. Jawahar Lal, Advocate with Mr. Siddharth Bawa and Mr. Anuj

Garg, Advocates.

versus

Through:

UNION OF INDIA

THROUGH ITS SECRETARY & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Adarsh Kumar Gupta, Advocate

for UOI.

Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Advocate with

Mr. Siddharth Bawa and Mr. Anuj

Garg, Advocates.

versus

UNION OF INDIA

THROUGH ITS SECRETARY & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General





Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev Menon, Advocates. Mr. Abhay Prakash Sahay, Central Government Standing Counsel with Ms. Indira Goswami and Ms. Mannu Singh, Advocates.

+ W.P.(C) 7910/2019 & CM APPLs. 32779/2019 & 52181/2019

SALARPURIA REAL ESTATE PVT. LTD. Petitioner

Through: Mr. Abhishek A. Rastogi, Advocate

with Mr. Pratyushprava Saha,

Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 7911/2019 & CM APPL. 32782/2019

SATTVA DEVELOPERS PVT. LTD. Petitioner

Through: Mr. Abhishek A. Rastogi, Advocate

with Mr. Pratyushprava Saha,

Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General





Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev Menon, Advocates.

+ W.P.(C) 8078/2019 & CM APPL. 33393/2019

M/S SATYA ENTERPRISES Petitioner

Through: Mr. Sumit K. Batra, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Sushil Kumar Pandey, Sr. Panel

Counsel for respondent No.1/ UOI. Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 9053/2019 & CM APPL. 37403/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr. Rupender Sinhmar, Advocate

with Mr. K. Gurumurthy, Mr. Prahlad

Singh and Mr. Shyam Gopal,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali,





Mr. Aman Malik and Mr. Sanjeev Menon, Advocates.

+ W.P.(C) 9248/2019 & CM APPL. 38135/2019

SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Deepak Anand and Ms. Purvi

Sinha, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 12355/2019 & CM APPL. 50473/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: None.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ruchir Mishra, Advocate with

Mr. Ramneek Mishra, Advocate for

respondent No. 1.

Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev





Mr. Amit Bansal, Senior Standing Counsel with Mr. Aman Rewaria and Ms. Vipasha Mishra, Advocates for respondent No. 4.

+ W.P.(C) 12717/2019 & CM APPL. 52010/2019

BHARTIYA CITY DEVELOPERS PVT. LTD. Petitioner

Through: Mr. Abhishek A. Rastogi, Advocate

with Mr. Pratyushprava Saha,

Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Tushar Mehta, Solicitor General of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 12847/2019 & CM APPL. 52474/2019

RAMPRASTHA PROMOTERS AND

DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with

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Mr. Deepak Anand with Ms. Purvi

Sinha, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: M

Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali,

Mr. Aman Malik and Mr. Sanjeev





Mr. Amit Bansal, Senior Standing Counsel with Mr. Aman Rewaria and Ms. Vipasha Mishra, Advocates for respondent Nos. 2 & 5.

+ W.P.(C) 1406/2020 & CM APPL. 4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr. Prakash Kumar, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, Senior Panel

Counsel with Mr. Ravi Rai for

respondent No.1.

Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon. Advocates.

Mr. Amit Bansal, Senior Standing Counsel with Mr. Aman Rewaria and Ms. Vipasha Mishra, Advocates for

respondent Nos. 4 & 5.

+ W.P.(C) 1780/2020 & CM APPL. 6171/2020

JOHNSON & JOHNSON PVT. LTD. Petitioner

Through: Mr. V. Lakshmikumaran, Advocate

with Mr. B. L. Narasimhan,

Ms. Charanya Lakshmikumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora,

Advocates.

versus





UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

Ms. Sonu Bhatnagar, Advocate with Ms. Anushree Narain and Ms. Venus Mehrotra, Advocates for respondent

No.4.

+ W.P.(C) 2083/2020 & CM APPL.7369/2020

FUSION BUILDTECH PVT. LTD. Petitioner

Through: Mr. Abhishek A. Rastogi, Advocate

with Mr. Pratyushprava Saha,

Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, Senior Panel

Counsel with Mr. Ravi Rai for

respondent No.1.

Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali,

Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

Ms. Sonu Bhatnagar, Advocate with Ms. Anushree Narain and Ms. Venus Mehrotra, Advocates for respondent

No.4.

+ W.P.(C) 2084/2020 & CM APPL.7371/2020

ASTER INFRAHOME PVT. LTD. Petitioner

Through: Mr. Abhishek A. Rastogi, Advocate

with Mr. Pratyushprava Saha,

Advocate.





versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, Senior Panel

Counsel with Mr. Ravi Rai for

respondent No.1.

Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali,

Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

Ms. Sonu Bhatnagar, Advocate with Ms. Anushree Narain and Ms. Venus Mehrotra, Advocates for respondent

No.4.

+ W.P.(C) 2445/2020 & CM APPL. 8548/2020

M/S SARVPRIYA SECURITIES PVT. LTD. Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Deepak Anand and Ms. Purvi

Sinha, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash.

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali,

Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 2490/2020 & CM APPL. 8681/2020

JOHNSON & JOHNSON PVT. LTD. Petitioner

Through: Mr. V. Lakshmikumaran, Advocate

with Mr. B. L. Narasimhan,





Ms. Charanya Lakshmikumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Virender Pratap Singh Charak, Advocate with Ms. Shubhra Parashar,

Mr. Pushpendr Singh Charak,

Mr. Kapil Gaur, Mr. Vaishnav Kirti Singh, Ms. Deepa Malik, Mr. Sanjay Singh and Mr. Ram Pal Singh Tomar,

Advocates for UOI.

Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 3737/2020 & CM APPL. 13399/2020

PHILLIPS INDIA LIMITED

..... Petitioner

Through:

Mr. Shashank Shekhar, Advocate

with Mr. Siddharth Rajkonwar,

Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev





Mr. Amit Bansal, Senior Standing Counsel with Mr. Aman Rewaria and Ms. Vipasha Mishra, Advs. for respondent Nos. 5-7. Ms. Mansie Jain, Advocate with Mr.Chandratanay Chaubey, Advocate for respondent No.8.

+ W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS

M/S LODHA DEVELOPERS LTD.) & ANR. Petitioners

Through: Mr. Kamal Sawhney, Advocate with

Mr. Shashi Mathews and Mr. Vasu

Nigam, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Deepak Anand and Ms. Purvi

Sinha, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Tushar Mehta, Solicitor General





Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev Menon, Advocates.

+ W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Advocate with

Mr. Siddharth Bawa and Mr. Anuj

Garg, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Tushar Mehta, Solicitor General of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P.(C) 4348/2020

APEX MEADOWS PVT. LTD.

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Advocate

with Mr. B. L. Narasimhan,

Ms. Charanya Lakshmikumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad





Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev Menon, Advocates.

+ W.P. (C) 4607/2020

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Advocate with

Mr. Siddharth Bawa and Mr. Anuj

Garg, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

+ W.P. (C) 4375/2020 & CM APPL. 15751/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr. Aman Sinha, Senior Advocate

with Mr. Prayesh Thakur. Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Chetan Sharma, ASG with

Mr. Ravi Prakash, CGSC,

Mr. Farman Ali, Mr. Aman Malik, Mr. Mohammad Shahan Ulla, Mr. Sahaj Garg, Mr. R.V. Prabhat, Mr. Amit Gupta and Mr. Anish Roy,

Advocates.





+ W.P. (C) 4131/2020

M/S SAMSONITE SOUTH ASIA PVT. LTD. Petitioner

Through: Mr. Rohan Shah, Advocate with

Mr. Alok Yadav and Ms. Srisabari,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Adarsh Kumar Gupta, Advocate

for R-1.

Mr. Tushar Mehta, Solicitor General

of India with Mr. Ravi Prakash,

Mr. Zoheb Hossain, Mr. Mohammad

Shahan Ulla, Mr. Farman Ali, Mr. Aman Malik and Mr. Sanjeev

Menon, Advocates.

Mr. Amit Bansal, Senior Standing Counsel with Mr. Aman Rewaria and Ms. Vipasha Mishra, Advocate for

R-5.

CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE SANJEEV NARULA

% ORDER 24.08.2020

The petitions have been heard by way of video conferencing.

Since in the present batch of petitions, the constitutional validity and legality of Section 171 CGST Act as well as Rules 126, 127 and 133 of the CGST Rules are involved, issue notice to the learned Attorney General.

SCOUNT OF DREE



Mr. Zoheb Hussain, learned counsel, accepts notice on behalf of the learned Attorney General.

It is agreed between the counsel that issues of Constitutional validity as well as legality and interpretation of the CGST Act and Rules shall be framed by consensus. It is also agreed that Mr. V. Lakshmikumaran, learned counsel, shall be the point person/coordinator for the petitioners and Mr. Zoheb Hussain, learned counsel shall represent the respondents.

Let common draft issues/points of law be prepared by the two counsel in consultation with the other counsel within two weeks. Thereafter, the parties shall file their written submissions not exceeding five pages alongwith judgments they wish to rely upon within four weeks.

Mr. V. Lakshmikumaran and Mr. Zoheb Hussain, shall also prepare a convenience compilation.

List on 3rd November, 2020 along-with W.P. (C) 969/2020 for final hearing.

Interim orders, if any, to continue.

The earlier dates fixed, if any, stand cancelled.

The order be uploaded on the website forthwith. Copy of the order be also forwarded to the learned counsel through e-mail.

MANMOHAN, J

SANJEEV NARULA, J

AUGUST 24, 2020 sb